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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	MUDAPPALLUR VARIETH GANGADHARAN	Interim Resolution Professional VITUOUS Urja Ltd	
2.	For TK Bhaskar Vikram P. Jain Shwetha Vasudevan	Counsel for the Petitioner/Operational Creditor.	

ORDER

Shri Mudappallur Varieth Gangadharan, IRP present and filed memo praying to pass specific directions to the Corporate Debtor. Counsel for the Corporate Debtor present and stated that there is no appeal pending before any court and prayed time for filing a memo in this regard. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc